## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON \_\_\_09.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

PETITION NUMBER

TP 274/16

NAME OF THE PETITIONER (S) :

ANZ OPERATIONS & TECH PVT. LTD.

NAME OF THE RESPONDENT (S):

**UNDER SECTION** 

450

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. Fox Conscientia Law

K.v. Omprakash Kirthikuman

Advocate

Authorised representative of Petitioner Company is present. He has filed memo for withdrawal of the Company Application.

Heard him.

For consideration, posted to 15..02.2017.

MEMBER (J

MEMBER (T)